

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 597 of 2004

Wednesday, this the 11th day of August, 2004

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. H.P. DAS, ADMINISTRATIVE MEMBER

1. Sadiq Khan T.A,
S/o Ahammed Rawothar,
Assistant Conservator of Forests (Retired),
Residing at: Kottarathil House,
Puthen Chantha, Mundakayam PO,
Kottayam District.Applicant

[By Advocate Shri P.V. Mohanan]

Versus

1. Union of India represented by Secretary,
Ministry of Environment and Forests,
Paryavaran Bhavan, CGO Complex,
Lodhi Road, New Delhi - 110 003

2. The State of Kerala represented by
Chief Secretary, Government of Kerala,
Government Secretariat,
Thiruvananthapuram.Respondents

[By Advocate Shri C. Rajendran, SCGSC (R1)]
[By Advocate Shri T.R. Ravi, Sr.GP (R2)]

The application having been heard on 11-8-2004, the
Tribunal on the same day delivered the following:

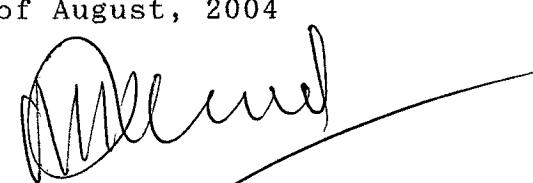
O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

After making submissions for quite sometime, learned
counsel of the applicant seeks permission to withdraw the
Original Application. Permission is granted. The Original
Application is dismissed as withdrawn with liberty to seek
appropriate relief in accordance with law. No costs.

Wednesday, this the 11th day of August, 2004

6.6.2A
H.P. DAS
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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